

**Annexure – 3**

**Name of the corporate debtor: Anmol Steel Processors Private Limited; Date of commencement of Liquidation: 16-12-2025; List of creditors as on: 06-03-2026**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Bank of Baroda	30-01-2026	2,03,34,84,161.81	2,03,34,84,161.81	Financial debt	NA	-	-	66.71%					Assets in liquidation estate doesnot have encumbrance
1	State Bank of India	04-03-2026	1,01,46,62,722.26	1,01,46,62,722.26	Secured Financial	36,47,61,76,882.16	36,47,61,76,882.16	No	33.29%	0	0	0	0	
	TOTAL		3,04,81,46,884.07	3,04,81,46,884.07		36476176882	36476176882			0	0	0	0	